

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
Court I**

**Item No.9**

**IA No. 420/2023, 1053/2023, 1356/23,  
1366/23, 2248/23, 2543/23 &  
COCN No. 11/2023**

**In**

**CP(IB) No. 197/Chd/HP/2021**

**(Admitted)**

**Under Section 10, & 60(5) IBC 2016  
R 56, & 154 NCLT 2016  
425, CA 2013**

**In the matter of:-**

UR Sinter Pvt. Ltd.

...Petitioner

As the Hon'ble Members of NCLT, Chandigarh Bench (Court-I), are on official tour on account of *colloquium* today, the matter is adjourned to 11.12.2023.

Sd/-  
**Court Officer**

November 2, 2023  
*Pdp*